

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1709
ANSWERED ON:23.03.2012
ORPHANAGES
Mishra Shri Mahabal

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of Government-run orphanages in the country alongwith the number of boys and girls living in these orphanages, State/UT-wise;
- (b) whether the Government has taken note of the pitiable condition of the inmates of these orphanages and the facilities being provided to the children living therein;
- (c) if so, the details thereof; and
- (d) the corrective measure/ action taken by the Government in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a)to(d): Prior to 2009-10, the Ministry of Women and Child Development was providing financial assistance to State Governments/UT Administrations for setting up and management of Homes of various types for children in difficult circumstances, including orphans, under the centrally sponsored scheme 'A Programme for Juvenile Justice'. Findings of an evaluation study of this Scheme carried out in the year 2007 indicated that in many cases the infrastructure and staff is inadequate; quality of care is not up to the desired standards; facilities for formal education need to be appropriately developed; special needs of differently-abled children have to be given greater attention and capacity building programmes are required for enabling and equipping the staff to handle the children's needs.

With the objective of improving the quality of services for children in difficult circumstances, the Ministry of Women and Child Development introduced the centrally sponsored Integrated Child Protection Scheme (ICPS) in 2009-10, and 'A Programme for Juvenile Justice' was merged into this Scheme. ICPS provides financial assistance, with substantially enhanced financial, infrastructure and staffing norms, to the State Governments/UT Administrations for setting up and maintenance of various types of Homes, including Children's Homes and Specialised Adoption Agencies (SAAs) which, inter-alia, house orphan children.

The State/UT-wise Government run Homes of various types, including Children's Homes and SAAs, which are provided financial assistance under ICPS, and the number of boys and girls living therein is annexed.